

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

20. C.P.(IB)-833(MB)/2022

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.02.2023**

NAME OF THE PARTIES: M/s Kesar Tubes

V/s.

South Seas Distilleries and Breweries

Private Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Mr. Balaji Lakhame, counsel appearing for the Petitioner and Mr. Shyam Kapadia along with Mr. Sohan Kinkhabwala i/b Desai Desai Carrimjee & Mulla appearing for Respondent are present through virtual hearing.

Pleadings are completed. List this matter on **13.03.2023** for hearing.

Sd/-
MADHU SINHA
Member (Technical)
/RKS/

Sd/-
H.V. SUBBA RAO
Member (Judicial)